

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

15.

C.P. (IB)/798(MB)2021

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

MS. LAKSHMI GURANG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

State Bank Of India

Vs

Mr. Harish Kumar Mittal

SECTION: 95(1) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

ORDER

1. By the order of this bench, list this matter for hearing on **01.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
LAKSHMI GURANG
Member (Judicial)